

**File No.: S&S/SSC-SP&SC/2022**  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
Ministry of Health & Family Welfare  
Science & Standards (S&S) Division  
FDA Bhavan, Kotla Road, New Delhi – 110002

**Dated 26<sup>th</sup> October, 2022**

**Corrigendum**

1. This is in reference to the eligibility criteria and guidelines published by FSSAI regarding the call to apply for membership in the Scientific Committee and various Scientific Panels.
2. In partial modification of the above said document, the following changes have been made:
  - (i) In Section 'General eligibility criteria for applicants' – a, b, & c may be read as
    - a. The applicant shall possess
      - PhD / Master's degree / Bachelor's degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or Horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Food Processing Technology or Fruit & Vegetable or Medicine or Veterinary sciences or Fisheries or Animal Sciences.
      - Minimum fifteen years of experience in research institutions or scientific organizations laboratories in a supervisory capacity in any of the aforesaid subjects / areas.
    - b. Persons with industry experience and having worked in private sector can also apply, provided they have a minimum of fifteen years of experience in Industrial R&D centres, QA and/or regulatory compliance in food industries, and have retired from the service in food industry at least two years prior to the date of applying.
    - c. Any individual who has served two or more terms in the same SP shall not be considered for the membership of that SP. Further, any individual who has served more than three terms across different SPs or is above 70 years of age are not eligible. Such members may apply for independent membership of the SC, the upper age limit will still remain as 70 years only.

However, it may be noted that the Search-cum-Selection Committee (SSC) at its discretion may recommend members based on their experience & credibility and relax the eligibility criteria with reasons recorded in writing.

- (ii) In section 'Evaluation of eligible candidates' – Annexure 1 referred in may be read as provided in the Annexure to this order placed at page no. 01 to 03.
3. Further, the last date for the submission of applications on the online portal is 18.11.2022.
4. Applicants who have submitted their application in the portal till today need not apply again. Additional information as per the revised criteria would be sought from such applicants. These applications would be considered for scrutiny only after receipt of the requisite additional information before the last date.

This issues with the approval of the Competent Authority.

  
(Dr. Harinder Singh Oberoi)  
Advisor – S&S

S. No.	Criteria	Marks (Max.)	Remarks / Pattern of scoring
A)	<b>Publications / Patents / Products, Processes, Technology developed / Projects</b>	<b>400</b>	
(i)	Publications in peer reviewed SCI indexed journals with <i>JCR-Impact Factor</i>	100	<p><b>a. Impact Factor 0.5 to 2.0 – 2 marks</b>            ✓ 1<sup>st</sup> Author / corresponding author – Full marks            ✓ Others – 50% marks</p> <p><b>b. Impact Factor 2.0 to 10.0 – 7 marks</b>            ✓ 1<sup>st</sup> Author / corresponding author – Full marks            ✓ Others – 50% marks</p> <p><b>c. Impact Factor more than 10.0 – 10 marks</b>            ✓ 1<sup>st</sup> Author / corresponding author – Full marks            ✓ Others – 50% marks</p>
(ii)	Paper published in non – SCI journals / articles in magazines / book chapters / full paper in conference proceedings	25	<p><b>a. 1<sup>st</sup> Author / corresponding author – 3 marks</b>  <b>b. Others – 1.5 marks</b></p>
(iii)	Patents [Commercialized / Granted / Filed]	100	<p><b>a. Granted &amp; commercialized – 25 marks per patent</b>  <b>b. Granted but not commercialized – 10 marks per patent</b>  <b>c. Filed – 2 marks per patent</b></p>
(iv)	Products, Processes, Technology developed (Developed & transferred to different stakeholders / new product development / improvement in existing product for meeting the food safety / nutrition needs)	100	<p><b>a. Lead developer – 10 marks per Product/Processes/Technology transferred</b>  <b>b. Co-developer – 5 marks per Product/Processes/Technology transferred</b>  <b>c. Lead developer – 2 marks per Product/Processes/Technology developed &amp; approved by institute/organization but not commercialized</b>  <b>d. Co-developer – 1 mark per Product/Processes/Technology developed &amp; approved by institute/organization but not commercialized</b></p>
(v)	Research grants received / projects handled	75	<p><b>a. Institute funded / Internal Projects</b>            ✓ As PI – 2 marks per project            ✓ As Co-PI – 1 mark per project</p> <p><b>b. Externally funded [DBT / DST / ICMR / ICAR / MoFPI / MMP / NMPB, etc</b></p>

			<ul style="list-style-type: none"> <li>✓ As PI – 5 marks per project</li> <li>✓ As Co-PI – 3 marks per project</li> <li>✓ As member – 1 mark per project</li> </ul> <p><b>c. Consultancy / industry sponsored projects</b></p> <ul style="list-style-type: none"> <li>✓ As PI – 5 marks per project</li> <li>✓ As Co-PI – 3 marks per project</li> <li>✓ As member – 1 mark per project</li> </ul>
<b>B)</b>	<b>Leadership roles / Managerial experience</b> (Minimum term 2years)	100	<p><b>a. CEO of a company with turnover of more than 100 crores / DG or equivalent – 20 marks</b></p> <p><b>b. CEO of a company with turnover of less than 100 crores / DDG or equivalent – 15 marks</b></p> <p><b>c. Chairperson of Codex / Vice chancellor / Director of Institutes of National Importance – 15 marks</b></p> <p><b>d. Vice chairman of Codex / Dean / Advisor / Director / Joint Director of deemed universities – 10 marks</b></p> <p><b>e. Head of Division / Department – 05 marks</b></p> <p><b>f. Head of National level Committees – 03 marks per year</b></p>
<b>C)</b>	<b>Fellowship / Scholarship / Awards / Recognitions</b>	75	
(i)	Fellowship / scholarship	25	<p><b>a. Fellowships of National Academies (NAAS / NASI / INSA / NAE / NABS etc.) – 10 marks per fellowship</b></p> <p><b>b. Fellowships of Professional Societies (AFSTI / AMI / BRSI / OTAI / SAB / SOFTI etc.) – 5 marks per fellowship</b></p> <p><b>c. Recognized Prestigious International Fellowships / Scholarships (JSPS / Humboldt / Norman Borlaug / Japanese govt., etc.) – 10 marks per fellowship / scholarship</b></p>
(ii)	Awards / recognitions	50	<p><b>a. National level awards (Padma / Bhatnagar / Ramachandran / NASI reliance / Rafi Ahmed Kidwai etc.) – 15 marks per award</b></p> <p><b>b. Regional / State awards (Fellowship awards of state S&amp;T* academies / State level S&amp;T* awards / Rajyotsava award etc.) – 5 marks per award</b></p>

			<p>c. Awards from Premier Industry Associations / Organization (AIFPA / CII / CIFTI – FICCI etc.) – 10 marks per award</p> <p>d. Institute level awards for S&amp;T* – 2 marks per award</p> <p style="text-align: right;">* Science &amp; Technology</p>
D)	International / national activities related to food safety & quality etc.	50	<p>a. Head of Delegation / Committee representing India (FAO/WHO/Inter-govt./ International committees)</p> <ul style="list-style-type: none"> <li>✓ Head of delegation/Chairperson – 10 marks per visit</li> <li>✓ Member – 5 marks per visit</li> </ul> <p>b. Committee for improving Food Safety &amp; Quality in the country such as assessment of new methods / rapid kits / protocols etc.</p> <ul style="list-style-type: none"> <li>✓ Chairperson – 5 marks per term</li> <li>✓ Member – 2 marks per term</li> </ul>
E)	International / national conferences, trainings organized	50	<p>a. As a Resource Person in Training or as Invited Speaker (national level) – 1 mark per conference / training</p> <p>b. As a Resource Person in Training or as Invited Speaker (international level) – 2 marks per conference / training</p> <p>c. As Organizing Secretary / Coordinator of national level conference &amp; training – 5 marks per conference / training</p> <p>d. As Organizing Secretary / Coordinator of international level conference &amp; training – 5 marks per conference / training</p>
F)	Regulatory experience in reference to preparation of manuals / risk assessment / food safety trainings provided etc.,	25	<p>Manuals developed (food safety &amp; quality, etc.) – 10 marks per manual</p> <p>Food safety trainings provided (only specialized) – 2 marks per training</p>
G)	Life membership / office bearer of professional associations	10	<p>a. As executive secretary / president – 10 marks per term</p> <p>b. As member of CEC / other office bearers – 5 marks per term</p> <p>c. As life member – 2 marks per membership</p>
H)	Experience in creating a Business Incubator Facility	40	<p>a. Lead developer – 10 marks</p> <p>b. Co-developer – 5 marks</p>
I)	Overall assessment by SSC	250	